

tion is being collected and will be laid on the Table of the Sabha.

Modernisation of Calcutta, Bombay, Delhi and Madras Airports

641. SHRIMATI BIBHA GHOSH GOSWAMI : Will the MINISTER OF TRANSPORT be pleased to state the expenditure incurred on extension and modernisation of Calcutta, Bombay, Delhi and Madras Airports during the Fifth and Sixth Five Year Plan periods, plan-wise

with details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : The total expenditure incurred on expansion and modernisation of Calcutta, Bombay, Delhi and Madras Airports during the Fifth Five Year plan (1972-77) and Sixth Five Year plan (1980-85) is Rs. 2391.76 lakhs and Rs. 14575.86 lakhs respectively. The details are as under :

(Rupees in lakhs)

	Calcutta	Bombay	Delhi	Madras	Total
Fifth Five Year Plan (1972-77)	315.67	635.09	1165.53	275.47	2391.76
Sixth Five Year Plan (1980-85)	556.70	4638.42	7610.72	1770.02	14575.86

Cancellation of Air India Cargo Flights via Calcutta to Tokyo and Frankfurt

642. SHRI GADADHAR SAHA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Air India has cancelled its International cargo flight via Calcutta to Tokyo and Frankfurt : and

(b) if so, reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Air India's freighter service Air India 199A which was being operated on the route Tokyo/Hong Kong/Calcutta has been changed with effect from 11 September to operate on Tokyo/Hong Kong/Delhi/Bombay route. The decision to omit Calcutta has been taken mainly on commercial grounds in view of the comparatively less cargo traffic between Calcutta and Tokyo/Hong Kong.

Amount Released for Second Hooghly Bridge

643. SHRI ANANDA PATHAK : Will the Minister of TRANSPORT be pleased to state :

(a) the amount so far released by Union Government to the State Government for the second Hooghly Bridge and what amount is yet to be paid to the State Government and in how many instalments ; and

(b) the reasons for non-payment of allotted money at a time to facilitate smooth planning and construction ;

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Second Hooghly Bridge at Calcutta, when constructed, would fall on a State Highway and, therefore, the Government of West Bengal are primarily concerned with the Project, as constitutionally the roads declared as National Highways only are the responsibility of the Government of India. However, the Government of India have agreed to provide loan assistance of Rs. 150 crores to the West Bengal Government as a special case. Funds are released every year on the basis of the actual requirements projected by the State Government from time to time. An amount of Rs. 96.62 crores has, so far been released. During the year Rs. 10.75 crores more will be released. Balance of Rs. 42.63 crores will be released in the subsequent years as per the requirement projected by the State Government.

(b) Question does not arise.

Utilisation of Railway Lands

644. SHRI L. RAMA RAI : Will the Minister of TRANSPORT be pleased to state whether there is any scheme to

increase the income of railways by utilising the valuable land possessed by railways by constructing shopping centres, hotels etc. ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : As per present policy licensing of railway land for the purposes of setting up shops, commercial offices, vending stalls, clinics etc. unconnected with Railway's working has been stopped. There is no scheme at present to increase the income of the Railways by constructing shopping centres and hotels etc.

Finalisation of Allahabad-Patna Inland Water Transport Project with Netherlands

645. **DR. B.L. SHAIKESH :** Will the Minister of TRANSPORT be pleased to state :

(a) whether the Netherlands Government has shown interest in the finalisation of the inland water transport pilot project of Ganga from Allahabad to Patna and funding it ;

(b) if so, the progress made so far in the Allahabad-Patna inland water transport project ; and

(c) how Government propose to avail themselves of the Dutch offer and finalise this project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) A scheme for pilot project on the river Ganga between Patna and Allahabad has been sanctioned (on 19.1.85) and the Side Letter for execution of the scheme has been signed by the Governments of Netherlands and India on 4.10.85 and action for implementation of the scheme has been initiated.

(c) Under the scheme the Government of Netherlands will meet the cost of certain input materials etc. for operation of transport services etc.

Computerisation of Reservations

646. **SHRI HARI KRISHNA SHASTRI :** Will the Minister of TRANSPORT be pleased to state :

(a) at what railway stations, passenger reservations have been computerised so far ;

(b) at what other stations, computerisation is scheduled to be introduced during the rest of the current financial year ; and

(c) what is the programme drawn up for computerisation of passenger and freight reservations in the Seventh Five Year Plan ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). Passenger reservations have not so far been computerised at any railway station. Some attempts have however, been made to do so at Bombay and Calcutta, for a few trains. A Pilot Project for computerisation of all reservations in Delhi area is, however, currently under implementation in two phases. In the first phase, likely to be completed in the current financial year, all upper class and lower class reservations being done at New Delhi will be computerised.

(c) During the Seventh Five Year Plan, it is proposed to provide computerised passenger reservation systems at other metropolitan cities of Calcutta, Bombay and Madras also. Computerisation of freight operations has also been planned and included in the Seventh Five Year Plan.

Making Visakhapatnam Port Trust Authority Responsive to the needs of Port Users

647. **SHRI T. BALA GOUD :** Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware of the need for an effective system for grievance redressal at Visakhapatnam Harbour ;

(b) the steps Government are taking to bring the Port Trust Authority more responsive to the needs of various users of the Port ;

(c) whether work has been unduly delayed in the last three years in the Outer Harbour Project and Oil Berth ; and